

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2671**  
TO BE ANSWERED ON 19.03.2018

**SAGY IN JHARKHAND**

**2671. SHRI MAHESH PODDAR:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether it is a fact that the co-ordination document of 328 activities have been compiled under Saansad Adarsh Gram Yojana (SAGY) wherein many schemes are to be implemented by Central agencies;
- (b) whether it is also a fact that many schemes could not be implemented by agencies of Central Government in Jharkhand; and
- (c) if so, whether Government would like to give directions to Central agencies for the implementation of various activities and schemes in accordance with co-ordination document in SAGY of Jharkhand and if so, by when and if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a) : Under the Saansad Adarsh Gram Yojana (SAGY) framework, the development of Gram Panchayats is envisaged through convergence and implementation of existing Government Schemes and Programmes under the administrative control of respective Ministries/ Departments without allocating additional funds. In this regard, the Ministry of Rural Development with the support from State Governments, has undertaken a detailed mapping exercise on the Central Sector, Centrally Sponsored and State Schemes in a compilation titled 'Samanvay', whose volume for Jharkhand listed 328 suggested activities and schemes for convergence. The purpose behind bringing out 'Samanvay' was for the reference of Hon'ble Members of Parliament and implementing officials in utilising relevant schemes in planning and to dovetail resources from the basket of existing Government Schemes and Programmes available for development interventions.

(b) & (c) : The Gram Panchayats adopted under SAGY prepare Village Development Plans (VDP) through a participatory process under the guidance of Hon'ble Members of Parliament. The VDP includes prioritised time-bound activities to achieve holistic progress of the village. So far, 28 SAGY Gram Panchayats of Jharkhand have uploaded their VDPs on the SAGY web-site (<http://saanjhi.gov.in/>) containing 2,753 projects. Out of these, implementation of 782 (28%) projects have been reported as completed by the State till 15 March 2018. On the request of the Ministry, various Departments of the Government of India have amended guidelines / issued appropriate advisories to accord priority to SAGY in respect of 22 schemes. Ministry also coordinated with other Central Ministries/ Departments for ensuring provision of four key basic services viz. power, drinking water, roads and education in all SAGY Gram Panchayats. The Mission Antyodaya Scorecard data aggregated during the Swachhta Pakhwada in October 2017 has made it possible to identify gaps in physical infrastructure, human development and levels of economic activities in more than 50,000 Gram Panchayats including 779 SAGY Gram Panchayats across the country. The Ministry has prepared gap analysis reports for 696 SAGY Gram Panchayats with respect to Deendayal Antyodaya Yojana – National Rural Livelihoods Mission, Mahatma Gandhi National Rural Employment Guarantee Scheme, Deen Dayal Upadhyaya Grameen Kaushalya Yojana, Pradhan Mantri Awas Yojana - Gramin and Pradhan Mantri Gram Sadak Yojana which have been shared with States/UTs as well as respective programme divisions for appropriate interventions.